

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4359
ANSWERED ON:22.12.2005
ACQUISITION OF LAND
Sujatha Smt. C.S.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether any assurance had been given by the Airports Authority of India (AAI) to the land owners for providing employment to the family members at the time of acquisition of their land for development of Cochin Airport;
- (b) if so, the details thereof;
- (c) whether agreements were also signed at the time of land acquisition in this regard;
- (d) if so, whether all the assurances/commitments have been fulfilled;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) No, Sir.
- (b), (c), (d), (e) & (f) Do not arise.